

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 85 OF 2016

Dated: 21st November, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

Power Grid Corporation of India Ltd.

.... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Neha Garg
Ms. Parichita Chowdhury

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1
Mr. Vishnu S. Pillai
h/f Mr. S. K. Chaturvedi for R-11

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **13.02.2018.**

**(I.J. Kapoor)
Technical Member**

ts/tpd

**(Justice Ranjana P. Desai)
Chairperson**